bound implementation of these action plans?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRLT.R. BAALU): (a) Yes, Sir.

- (b) Talcher-Angul and Rourkela have been identified as cities/towns in Orissa, that do not meet the ambient air quality standards.
- (c) Government of Orissa has been asked to prepare city specific action plans in a time bound manner.

Housing sites along Chandaka Wildlife Sanctuary

2559. SHRI RAMACHANDRA KHUNTIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is threat perception to the Chandaka Wildlife Sanctuary, due to development of housing sites along its boundary;
 - (b) if so, the nature of these threats; and
- (c) what action Government propose to counter-balance such threats?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRIT.R. BAALU): (a) and (b) Development of housing colonies outside Chandaka Wildlife Sanctuary poses a threat to the fauna and flora of sanctuary because of the people frequently entering into the sanctuary and impacting the wildlife and its habitat.

- (c) Action taken by the Government to counter-balance such threats include:
 - (i) Elephant proof trenches have been constructed around the sanctuary.
 - (ii) Regular patrolling is done by the wildlife staff.

Wildlife sanctuaries as tourist spots

†2560.SHRI RAMADHAR KASHYAP: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have prepared any plan for development of wildlife sanctuaries as tourist spots;

†Original notice of the question was received in Hindi.

- (b) if so, the details thereof and the financial provisions made in this regard, State-wise especially for Chhattisgarh; and
 - (c) by when the scheme is likely to be implemented?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRITR. BAALU): (a) to (c) Primary objective of national parks and sanctuaries is conservation of biodiversity and thereby ensuring ecological and environmental security of the country Visit of tourists to wildlife sanctuaries is organised, in a regulated manner, to provide an opportunity to have a communion with nature and to develop empathy towards wild animals, without impacting nature. Development of tourism is not a sanctioned component of the centrally sponsored schemes under wildlife sector.

Treatment with animals

- 2561. PROF. M. SANKARALINGAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) what are the duties and responsibilities of the Commission for Prevention & Supervision of Experiments on Animals (CPSEA) and Animals Welfare Board (AWB);
- (b) the details of preparations for the forthcoming international workshop on animal experiments to be held in Delhi in October, 2002;
- (c) whether CPSEA & AWB have received complaints about ill-treatment of animals, used for experiments; and
 - (d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRIT.R. BAALU): (a) The broad duties and responsibilities of Committee for Purpose of Control & Supervision of Experiments on Animals (CPCSEA) are:—

- Registration of institutions, establishments, breeders etc. for carrying out experiments on animals/breeding animals
- Monitoring the housing of animals by breeders and establishments to ensure that it is as per specified standards
- According permission for conducting experiments on animals to registered institutions/establishments